

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2010

Dated: 4th May, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Shri Rama Shankar Awasthi &
Ors.**

.....

Appellant (s)

Versus

U.P.E.R.C. & Ors.

.....

Respondent (s)

Counsel for the Appellant (s) : Ms. Sneha Vnkataramani

Counsel for the Respondent (s) :Mr. Kunal Verma and
Mr. Ashok Kumar Singh for R-1
Mr. Manoj Kr. Sharma
Mr Pradeep Misra for R 2 to 8.

ORDER

At the request of the learned Sr. Counsel for the Respondent Nos.
2 to 8, post the matter for further hearing on 25.05.2011.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT